

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 109  
CP (IB) No. 5/CB/2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

NU Vista Ltd.

.....Applicant

V/S

Bhilai Jaypee Cement Ltd.

....Respondent

**Order delivered on 18/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Anshuman Ray, Adv.

For the Respondent

Mr. Anupam Choudhury, Adv.

**ORDER**

Both sides counsel present. List the matter on 22.08.2024.

  
Sj

**Kaushalendra Kumar Singh**  
**Member (Technical)**

  
Sj

**Deep Chandra Joshi**  
**Member (Judicial)**